

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44
C.P.14(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **JAWED AKHTER V/s JAWED HABIB**
HAIR AND BEAUTY LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Aditya Shukla, Advocate appeared for the Petitioner.
2. Mr. Prateek Sekseria, Senior Counsel a/w Ms. Aditi Bhat, Ms. Deeksha Jani, Ms. Haleema Merchant, Advocate appeared for the Respondent no. 3 to 17.
3. By consent of the parties, list this matter on **12.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna